

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**CAUSE LIST**

Date: 7<sup>th</sup> September, 2015  
TIME: 10.30 A.M.

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR DIRECTION</b>			
1.	Original Application No. 277/2013	Dr. Irfan Ahmad & Ors. Vs Mr. Nawang Rigzin Jora & Ors.	Mr. Narendra Pal Singh, Amicus Curiae  Mr. R.A. Jan, A.G along with Mr. Muzzafar A Kirmani, Adv. for R- 1 to 3 Mr. A.K. Prasad, Adv. for R - 4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for M/o UD
<b>FOR ADMISSION</b>			
2.	M.A. No. 926/2015 in Appeal No. 25/2015	Shrushti Paryavaran Mandal Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant
<b>AFTER NOTICE</b>			
3.	Original Application No. 382/2015	Jaswinder Kaur Vs. Union of India & Ors.	Mr. Yashwant Mathur, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Appeal No. 45 / 2015	The Malt Company (India) Pvt. Ltd.  Vs. Haryana State Pollution Control Board & Ors.	Mr. Aniruddha Deshmukh, Adv for Appellant  Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-1 Mr. Rajkumar, Adv. for R-3 Mr. Vikas Malhotra, Adv. for MoEF
<b>FOR HEARING</b>			
5.	Original Application No. 87/2015 (M.A No. 262/2015) & (M.A. No. 528/2015	Social Action for Forest & Environment (SAFE)  Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Jiten Mehra, Adv. for Applicant in Misc. Application No. 528/2015  Mr. Vishwendra Verma, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Rahul Verma, AAG for R – 3 to 5 Mr. Akhil Sibal, Mr. Aditya Garg & Mr. Jiten Mehra, Advs. for IAPRO

6.	Original Application No. 231/2014 (M.A No. 782/2014, M.A No. 783/2014 & M.A No. 147/2015)	Doaba Paryavaran Samiti Vs State of U.P & Ors.	Mr. Sapan Biswajit, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 4, 7 to 18 Mr. A.K. Prasad, Adv. for R-2 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-6 Mr. Rajkumar, Adv. for R-18
7.	Original Application No. 332/2014	Krishan Kant Singh V/s M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R-1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
8.	Original Application No. 334/2014	Krishan Kant Singh V/s M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R-1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
9.	Original Application No. 335/2014	Krishan Kant Singh V/s M/s Dev Priya Product Ltd Vill Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R-1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
10.	Original Application No. 336/2014	Krishan Kant Singh V/s M/s Dev Priya Papers Ltd Vill Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R-1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
11.	Original Application No. 337/2014	Krishan Kant Singh V/s M/s Dev Priya Industries Ltd Vill Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R-1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
12.	Original Application No. 338/2014	Krishan Kant Singh V/s M/s Anand Duplex Ltd. Unit- 1 Vill- Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R-1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
13.	Original Application No. 339/2014	Krishan Kant Singh V/s M/s Anand Triplex Board Ltd. Vill- Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R-1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
14.	Original Application No. 317/2014	Krishan Kant Singh V/s M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road, Muzaffarnagar	Mr. Rahul Choudhary, Adv. for Applicant Mr. Chetan Sharma, Sr. Adv. along with Mr. Anunaya Mehta, Adv. Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. B.V. Niren, Adv. for CGWA

15.	Original Application No. 316/2014	Krishan Kant Singh V/s Diesel Locomotive Works, Maduwadeah, Varanasi	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Raj kumar, Adv. for CPCB Mr. B.V. Niren, Adv. for CGWA Mr. Rajinder Nischal, Adv. for DLW
16.	Original Application No. 486/2014 (M.A No. 800/2014)	Gauri Maulekhi Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rahul Verma, AAG for R – 2 & 3 Mr. Mukesh Verma, Adv. for R – 4 Mr. Raj Kumar, Adv. for R – 5 Mr. Pinaki Misra, Sr. Adv. along with Mr. Ranjan Roy, Adv. for R – 6
17.	Original Application No. 176/2014 (M.A No. 255/2015)	Atul Bharadwaj Vs Himachal Pradesh Pollution Control Board & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. D.K. Thakur, Adv. for R - 1 Mr. Ajay Vaidya, Adv. for R - 2 Mr. Suryanarayana Singh, AAG for R-3 to 5
18.	Original Application No. 228/2014 (M.A No. 768/2014 & M.A No. 139/2015)	Yogesh Nagar Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Savitri Pandey, Adv. for R – 2 & 6 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Abhishek Paruthi, Adv. for R-4 Mr. B.V. Niren, Adv. & Mr. A.K. Prasad, Adv. for R – 5 & 8 Mr. Ravinder Kumar, Adv. for R – 7 Mr. Abhimanyu Pratap Singh, Adv. for R-9
19.	Original Application No. 116/2014	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Ms. Alpana Pandey, Adv. for R – 1 Ms. Pragati Neekhra, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Ms. Savitri Pandey, Adv. for R – 4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Gaurav Dhingra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R – 8 Mr. B. V. Niren, Adv. for CGWA
20.	Original Application No. 10(T <sub>HC</sub> )/2013	Eshan Group of Industries Vs. NEPA LTD & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
21.	Original Application No. 11(T <sub>HC</sub> )/2013	Chudaman Mohan Prajapati Vs NEPA Ltd. & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
22.	Original Application No. 12(T <sub>HC</sub> )/2013	Ramdas Prajapati & Ors. Vs Union of India & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB

23.	Original Application No. 13(T <sub>HC</sub> )/2013	Prathvi Educational Welfare Society Vs NEPA Ltd. & Ors.	Mr. Manoj K. Agarwal, Adv. for the Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
24.	Original Application No. 160/2014	NEPA Ltd.  Vs Union of India	Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
25.	Original Application No. 22(T <sub>HC</sub> )/2013 (M.A No. 19/2014)	Sukhdev Vihar Residents Welfare Association & Ors. Vs State of NCT of Delhi & Ors.	Mr. K.K. Rohatgi, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 4 Mr. B. Mahapatra, Adv. for R – 5 Ms. Alpana Poddar, Adv. for R – 6 Mr. Rajiv Bansal, Adv. for R – 7 Mr. Vivek Chib, Adv. for R - 8 Mr. Pawan Upadhyay, Adv. for R – 9 Ms. Savitri Pandey, Adv. for R - 10 Mr. Nasir Ahmed, Adv. for R – 11 Ms. Puja Kalra, Adv.
26.	Original Application No. 318/2013 State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Meghalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal	Rajendra Singh Bhandari  Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Ms. Aniruddh Joshi, Adv. for Applicant  Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Ms. Prerna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli

	Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry		Mr. Suryanarayan Singh, AAG for State of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Hemantika Wah, Adv. Mr. Som Raj Choudhury, Adv. for State of Odisha
<b>CASES OF COURT NO. 2</b>			
<b>FOR COMPLETION OF PLEADINGS</b>			
27.	Original Application No. 302/2015	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant  Mr. Abhishek Paruthi, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar & Ms. Niti Arora, Adv. for R-8 Mr. Balendu Shekhar, Adv. & Mr. Dinesh Jindal, LO for DPCC
28.	Original Application No. 255/2015	Green City Vikash Samiti Vs. The Secretary Ministry of Home & Ors.	Mr. C.S.S. Tomar, Adv. for Applicant  Mr. C. Mohan Rao, Adv. for R-3 Mr. Anuj Aggarwal, Adv. for R-4 Mr. Balendu Shekhar, Adv. for R-5 Mr. Bharat Bhusan Nagar, Reader to SDM for R-8 Somil Sharma, SI for SHO Nand Nagri
29.	Original Application No. 144/2015.	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant  Mr. Vishwendra Verma, Adv. for R-1. Mr. Sanjay Dewan, Adv. for R-3 to 5 Mr. Jagpal Singh, ASI, PS Vasantkunj Mr. Rajiv Bansal with Mr. Kush Sharma, Adv. for DDA
30.	Appeal No. 57/2015	Anuj Sood & Anr. Vs. MoEF & Ors.	Neelam Rathore, Adv. for Appellants  Mr. Vishwendra Verma, Adv. for R-1 & 2 Mr. Kulraj, Adv for R-5 Mr. Ramesh Kumar, EO for R-6 Mr. S. S. Hira, Adv. for Applicant in Misc. Application No. 643/2015 Mr. Navdeep, Adv. for R-1 to 10 Mr. Anil Soni, AAG for R-3 to 5 Mr. Sarabjit Singh Heera, Adv. for R-7 to 16
<b>FOR HEARING</b>			
31.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar Vs Union of India & Ors.	Mr. Sanjay Kumar Pandey, Adv. for Applicant  Ms. Panchajanaya Batra Singh, Adv. for R-1 Mr. Amit Agrawal, Adv. for WBPCB Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Vikram Mehta, Adv. for R-5 Ms. Heena, Adv. for R-6 Ms. Jyoti Dutt Sharma, Adv. for R-16 Mr. Devraj Ashok, Adv. for Karnataka State & PCB
32.	Original Application No.111/2014 (M.A.No.322/2014)	Envionics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talwar Adv. For the Applicant.  Mr. Vikas Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3 Mr. A.K.Prasaad, Adv. For R-2 & 3. Mr. S.S. Shamsbery and Mr. Varun Punia, Adv. for R-4

			<p>Mr. Guntur Prabhakar &amp; Guntur P. Kumar, Adv. For R-5  Mr. Shibashish Misra, Adv. for R-6  Ms. Alpana Poddar &amp; Mr. Raj Kumar, Adv. For R-7  Mr. Dhananjay Bajjal and Mr. Nikhil Nayyar, Adv. For R-8  Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. For R-9  Mr. B.V.Niren &amp; A.K.Prassad, Adv. or R-10  Mr. C.K. Sucharita, Adv. For R-11  Mr. ALok Kumar, Adv. For union Territory Daman &amp; Dui  Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand  Mr. Nikhil Nayyar, Adv. for State of Telganga  Mr. Devraj Ashok, Adv.for State of Karnataka</p>
33.	Original Application No.113/2014.	Amar Singh <p style="text-align: center;">Vs.</p> Union of India & Ors.	-----Same As Above-----
34.	Original Application No. 489/2014 (M.A.No.803/2014)	Indian Institute of Sustainable Development <p style="text-align: center;">Vs.</p> U.O.I & Ors.	<p>Mr. Gaurav Kr. Bansal, Adv. For the Applicant.</p> <p>Mr. Vishwendra Verma, Adv. For R-1  Mr. Vinod Kumar Solanki, Executive Officer for R-3.  M. Yogesh Kanna, Adv. For R-13.  Ms. Kankana Arandhara, Adv. For R-18  Mr. Devraj Ashok, Adv. For State of Karnataka, R-10.  Mr. Jogy Scaria, Reegan S. Bel, Adv. For R-11.  Mr. M. Yogesh Kanna &amp; J. Janani, Adv. For State of Tamil Nadu, R-13  Mr. Guntur Prabhakar, Adv. for Govt. of A.P., R-15.  Ms. Savitri Pandey, Adv. For R-16.  Mr. Rahul Verma with Mr. Bharat Jagat Joshi, Adv. For R-17.  Mr. Kankana Arandhara, Adv. For R-18  Ms. Aprajita Mukherjee, Adv. For R-19  M. Yogesh Kanna, N. Sanka Kumaran, Adv. For State of Tamil Nadu.  Ms. Aprajita Mukherjee, Adv. For State of Meghalaya.  Mr. Pulkit Prakash, Adv. for State of Mizoram</p>
35.	Appeal No. 110/2015 (Previously Original Application No. 282/2013) (M.A.No.760 /2013 & M.A.No.39 /2014)	Tarun Bharat Chauhan & Anr. <p style="text-align: center;">Vs.</p> U.O.I. & Ors.	<p>Mr. Pinaki Mishra, Sr. Adv., &amp; Mr. Nitin Gupta, Adv. for the Applicant.</p> <p>Ms. Panchajanya Batra Singh, Adv. for R-1.  Mr. B.V. Niren &amp; A.K.Prasad Adv. for R-2.  Ms. Savitri Pandey, Adv. for R-3 &amp; 6.  Mr. Sudhir Kulshreshtha, Adv. for R-4.  Mr. Pradeep Mishra &amp; Mr. D. K. Dhayani, Adv. for R-5.  Mr. P.K. Singh and Mr. Himalayani Gupta, Adv. For R-7.  Ms. Reena Singh, AAG, UP &amp; Ms. Bhakti Pasrija, Adv. For R-7 &amp; 8.  Mr. Gaurav Dhingra, Adv. For R-9.</p>

DATE: 7<sup>th</sup> September, 2015  
Time : After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR  
CHAIRPERSON

HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR HEARING</b>			
1.	Original Application No. 89/2013 (M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013, M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014 & M.A No. 304/2014 & M.A No. 305/2014)	Akash Vashishtha & Anr. Vs Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant  Mr. Vivek Chib, Adv. for R - 1 Mr. Gaurav Bhatia, Addl. AG, along with Ms. Savitri Pandey, Adv. for R – 2 to 4 & 8 Mr. D. Rajeshwar Rao, Adv. for R – 3 Mr. Manjit Singh, Adv. for R – 6 & 13 Mr. Ruchir Mishra, Adv. for R - 7 Ms. Reena Singh, AAG for R – 9 & 12 Ms. Sushma Singh, Adv. for R – 10 Mr. M.P. Shorawaby, Adv. for R - 11 Mr. Ravi P. Mehlotra, Adv. for R – 14 Mr. Balendu Shekhar, Adv. for R – 15 Mr. Dinesh D. Sr. Adv. along with Mr. Yasharth Kant, Adv. for R – 16 Mr. G.S. Raghav, Adv. for R – 20 to 22 Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for R–24, 29, 33 &35 Mr. Amit Sethi, Adv. in M.A No. 489/2013 & 491/2013 Mr. Harish Pandey, Adv. in M.A No. 565/13 Mr. Kailash Pandey, Adv.in M.A 609/2013 Mr. G.S. Raghav, Adv. in M.A Mr. B.P. Aggarwal, Adv. for R – 54

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**COURT NO. 2**  
**CAUSE LIST**

**DATE: 7<sup>th</sup> September, 2015**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 2</b>			
<b>FOR HEARING</b>			
1.	Original Application No. 59/2012 (Noticee No. 2 & 6)	Vikrant Kumar Tongad  Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Rahul Chowdhary, Mr. Ritwick Dutta, Adv. For the Applicant.  Ms. P. Batra Singh, Adv. For R-1. Mr. Hemant Saini, Adv. for Noticee No.2 Ruby Singh, Adv. for Noticee No.6 Mr. Rajiv Nayyar Sr. Adv. & Rohit Sharma, Adv. For Noticee No. 6. Mr. Avijit Bhushan, Adv. for R-5, UPSIDC Mr. D.K.Dhayani, Adv. for R-4, UPPCB Mr. A. K. Prasad, Adv. for R-8. Mr. B.V. Niren & Mr. A.K.Prasad, Adv. For CGWA/CGWB Mr. Ravi Kishore & Prashant Mathur, Adv. for the State of Andhara Pradesh Ms. Savitri Pandey, Adv. For State of U.P. Mr. Pradeep Misra, Adv. for UPPCB
2.	Original Application No. 94/2013 (Noticee No. 7, 8, 9, 10 & 18)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. Pinaki Mishra, Sr. Adv. with Ruby Singh Ahuja, Adv. for Noticee No. 7, 8, 9, 10 & 18 Mr. Dinesh Jindal, LO, for DPCC



3.	Original Application No. 196/2014	Krishan Kant Singh Vs M/s Hindustan Coca-Cola Beverages Pvt. Ltd.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Adv. for UPPCB Mr. Jayesh Gaurav Singh, Adv. for ISPCB Mr. Mukesh Verma, Adv. for UPCCB Ms. Yogmaya Agnihotri, Adv. for CECB Ms. Panchajanya Batra Singh, Adv. for MoEF Mr. B. V. Niren, Adv.
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**DATE: 7<sup>th</sup> September, 2015**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER**

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 39/2012 (M.A No. 811/2013) <b>(PH)</b>	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Adv. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4

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